

(2)

O.A.156/90

Sr. No.	Date	Orders
	23.5.90	<p>Mr. P.N. Mohapare, learned addl. stndg. Counsel and/or pleader to appear for the respondents in Colse of the day. Call on 23-5-90 for hearing.</p> <p>Stay order to continue till then.</p> <p>Member(s)</p> <p>Member(s)</p>
	23.5.90	<p>Heard Mr. K.B. Pandya, learned Counsel for the applicant and Mr. P.N. Mohapare, Learned addl. stndg. Counsel for the respondents on merit.</p> <p>Hearing is closed. Judgment is reserved.</p> <p>Stay order to continue until disposal of this case.</p> <p>Member(s)</p> <p>Member(s)</p>
4	19.6.90	<p>Judgment prepared by Member (Admn.) is pronounced in open court vide separate sheets attached to the case records of O.A.140 of 1990. This application stands dismissed with no order as to costs.</p> <p>Member (Judicial)</p>